* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 20th September, 2012

% *Date of Decision: 21st December, 2012*

+ **ITA 773/2010**
+ **ITA 775/2010**
+ **ITA 1092/2010**
+ **ITA 1101/2010**
+ **ITA 1103/2010**
+ **ITA 1104/2010**
+ **ITA 1112/2010**
+ **ITA 1124/2010**

DIRECTOR OF INCOME TAX (EXEMPTION) .....Appellant

Through: Mr. Sanjeev Rajpal, Sr. Standing Counsel with Mr. Karan Chauhan, Advocate.

Versus

VISHWA JAGRITI MISSION .....Respondent

Through: Mr. N. K. Poddar, Sr. Adv. with Mr. Rajender Singhvi, Mr. Amit Aggarwal and Mr. Anurag Dubey, Advocate for applicant/ interveners.

CORAM:
MR. JUSTICE S. RAVINDRA BHAT
MR. JUSTICE R.V. EASWAR

R.V. EASWAR, J.

For detailed order see ITA 754/2010.

(R.V. EASWAR)
JUDGE

(S. RAVINDRA BHAT)
JUDGE

DECEMBER 21, 2012/hs